

15.06.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 15.06.2020**

Sr. No.	Case Type & No.	Title	Stage
1	SUIT 3036/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
2	SUIT 3038/2007 @ NM 2969/19 @ @ NM 2971/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
3	SUIT 3037/2007	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
4	SUIT 3040/2007 @ NM 2972/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arguments
5	SUIT 6126/2003	DEV DARSHAN CHS LTD ORS Vs MS.ELLORA CONSTRUCTION CO ORS	Arguments
6	NM 3819/2014	Allenbury Financial Sevices Pvt and Anr Vs MCGM	Arguments
7	Rev.Pet. 185/19 Suit No.1676/14	MR. WEICHANG LIANG Vs MUNICIPAL CORPORATION OF GR MUMBAI	Arguments
8	SUIT 1335/2011	JAIHARI CO OP HSG SOCIETY LTD Vs KALKARA BUILDERS PVT LTD AND ANR	Arguments
9	SUIT 4257/2012	MS TIP TOP REALTORS AND HOTELS PVT Vs M.C.G.M	Arguments
10	SUIT 151/2013	KADIR KASAM GUJRATI Vs MCGM	C/S Argument